

Government of Jammu and Kashmir
HOME DEPARTMENT
Civil Secretariat, Jammu/Kashmir

Notification
Jammu, the 08 day of May, 2024

S.O 284 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Government hereby direct that sub-rule(3) and sub rule(4) of rule 8 of the Jammu and Kashmir Prosecution Service Recruitment Rules, 2020, notified vide S.O. 245 dated 05.08.2020, shall be substituted by the following; namely:-

“(3) Every probationer shall on the completion of training appear in a final examination to be conducted by the Commission in accordance with such regulations as the Government may from time to time, make. These regulations shall, inter-alia, indicate the scheme of distribution of marks between the competitive examination and the final examination and the aggregate marks shall be the basis to determine the seniority.

(4) Where a probationer is prevented, either through sickness or other cause over which he has no control from appearing in the final examination, mentioned in sub-rule(3), he may be allowed to appear in the examination which may be conducted by the Commission as early as possible, preferably within a period of six months from the last date of the final examination in which the probationer did not appear.”

The above amendments shall be deemed to have come into effect from the date of notification of the Jammu and Kashmir Prosecution Service Recruitment Rules, 2020 notified vide S.O. 245 dated 05.08.2020.

By Order of the Government of Jammu and Kashmir

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to the Government,
Home Department

Dated: 08 .05.2024


No: HOME-Pros/42/2023-08-HOME (CC No. 7193312)

Copy to the:

1. Ld/ Advocate General, J&K

2. All Additional Chief Secretaries.
3. Director General of Police, J&K
4. Director General of Prosecution, J&K.
5. Secretary to the Government, General Administration Department.
6. Secretary , J&K Public Service Commission.
7. Director Information and Public Relations, J&K.
8. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
9. Additional Secretary to the Hon'ble Lieutenant Governor, J&K
10. Director Archives, Archaeology & Museums, J&K
11. Private Secretary to the Chief Secretary, J&K
12. Private Secretary to Principal Secretary to the Government Home Department.
13. Concerned Officer.
14. Incharge Website, Home Department.
15. Government Order file/stock file.

Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, GOI.


(Syed Yasir Farooq) JKAS
Deputy Secretary to the Government

08.05.24